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to Questions 2602

(b) and ic) Tht* decision of the Government of Maharashtra regarding recognition of the Degrees and Diplomas of the Bhopal Regional College is awaited. Ihe National Counci! of Educational Research and Training has requested all State Governments to recognise the Degiees and Diplomas of the Regional Colleges of Education.]

t[REVOKIN'G OF DECISIONS OI GII.I.

्र**पंजाद में** गिल सरकार के निर्णयों का रहे किया जाना

* 367. श्री एत० के० क्षेजवलकरः श्री पीताम्बर दासः श्री प्रेम मनोहरः

क्या गृह-कार्य मंत्री यह बताने की कृप। करेंगे कि :

(क) क्या यह सच है कि पंजाब ने राष्ट्रपति शामन लागू होंने के बाद श्री एस गिल के नेतृत्व में पंजाब सरकार द्वारा किर गए कई निर्णयों को रद्द कर दिया गया है ; और

(ख) यदि ह्यां, तो वे कोन-क्षोम से निर्ण[:] हैं तथा ऐसा करने के कारण क्या थे ? GOVERNMENT IN PUNJAB

•367. SHRI N. K. SHEJWALKAR: SHRI 1'ITAMBER DAS: SHRI PREM MANOHAR :

Will the Minister of HOME AFFAIRS be pi eased to state :

(a) whether it is a fact that a number of decisions taken by the Government in l'unjab headed by Shri L. S. Gill have been revoked after the imposition of President's Rule in that State; and

(b) if so, what are those decisions and what were the reasons therefor?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण झुक्ल): (क) और (ख) पंजाब के भूतपूर्व मुख्य मंत्री श्री लछमन सिंह गिल के समय में सरकार द्वारा लिये गये कुछ निर्णय पंजाब में राष्ट्रपति का शासन लागू होने के पश्चात् तबदील किये गये हैं। इनमें,

जिनका संबन्ध मुख्यतया सेवा क मामला से है जैसे नियुक्तियों, पदोन्नतियों, पदावनतियों, सेवा-निर्वृतियों, वेतन निश्चित करना इत्यदि का पुनरीक्षण यह सुनिश्चित करने के लिय किया गया ताकि वे लागू नियमों व विनियमों के अनुसार हों । सरकारी कर्मचारीयों की नियुक्तियों तथा स्थान न्तरण के आदेशों की प्रिशासन की आवश्यकताओं के कारण फिर से तवदीली की गई थी। ऐसे मामले भी हैं जैसे आवकारी लाइसेन्सों, वस-अड्डे के लिये स्थान पुनःस्थापन करना, सरकारी कोटा से स्कूटरों का आवंटन, विपणन समि-तियों का पुनर्गठन, नीलाम में भूमि की विक्री का वैधीकरण इत्यादि, जहां सरकार ने ध्यानपूर्वक विचार करने के बाद पहले के आदेशों का पुनरीक्षण आवश्यक समझा।

trTHE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and ib) Some of the decisions taken by the Government during the period when Shri L S-Gill was the Chief Minister of Punjab, have been revised after the imposition of President's Rule in Punjab. These cases which mostly relate to service matters like appointments, promotions, reversions, retirements, pay fixation, etc., were DAS: SHRI PREM reviewed so as to ensure that orders were in accordance with the rules and regulations in force. Some orders of postings and transfers of Government servants were also revised due to exigencies of administration. There are other instances like issue of excise licences, restoration of site for bus stand, allotment of from Government quota, scooters reconstituton of market committees, validation of sale of land, in auction, etc., where the Government after careful consideration found it necessary to revise earlier orders.]

U. G. C. ASSISTANCE TO NON-GOVEBNMENT COLLEGES

*a68 SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Univer-|_sity Grants Commission directly gtves financial assistance to non-Government col-¹ leges in Stales ior building purposes;